


O.No. Adm/B-23/ 4017 /2020

ORDER

In continuation of this Office Order under reference, the arrangements of Courts functioning at Solapur Headquarter, be continued till 30th September, 2020, unless directed otherwise.


District Court, Solapur
Date – 31/08/2020


(M.R. Deshpande)
Principal District Judge, Solapur
P.S.C.

Copy forwarded with compliments to-

The Hon'ble Registrar General,
High Court of Judicature at Bombay,
Bombay – 400 032

District Court, Solapur
Date – 31/08/2020

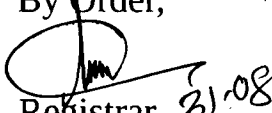

(M.R. Deshpande)
Principal District Judge, Solapur

Copy forwarded for information and necessary action to -

1. All the Hon'ble Judicial Officers working at Solapur Head quarter-
(By e-mail)
2. The Civil Judge Sr.Dn./ Chief Judicial Magistrate/Secretary
D.L.S.A., Solapur
3. J.M.F.C.CourtNo.2 / Court no.3 / Proh.Court / Mun.Court, Solapur
(All the Principal Judicial Officers/Head of each establishment at Solapur Headquarter are hereby requested to make necessary arrangement for publication of this order on notice board of their Office,so also bring this order to the notice of their colleague Judicial Officers and staff members working under their control respectively.)
4. The President of Advocate Bar Association, Solapur
5. The District Government Pleader, Solapur

6. The Asst. Director Public Prosecutor, Solapur
7. The Commissioner of Police/ The Superintendent of Police,
(Rural), Solapur.
8. The Superintendent of District Prison, Solapur
9. The Supdt. JTW / HKW / DLSA, District Court, Solapur.
10. Asstt. Supdt. Estt / Building / Record, District Court, Solapur
11. Asst. Supdt. (Cash & Finance), District Court, Solapur

(With directions to publish this order on Notice Board of this Office and bring the same to the notice of all staff members working at District Court, Solapur.)

By Order,

Registrar, 31.08
District Court, Solapur